



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/403/2017      Date of decision: 17.01.2020**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

**HON'BLE MR. MOHD. JAMSHED, MEMBER (A).**

...

Preeti aged 27 years, W/o Sh. Deepak Kumar, H. No.1540/12,  
Gawal Mandi, Ram Tirath Road, Amritsar, Punjab-143001.

**...APPLICANT  
VERSUS**

1. Union of India through its Secretary, Ministry of Communication and IT, Department of Posts, Government of India, New Delhi. Group D.
2. The Assistant Superintendent of Post Offices, Rohini, Sector-7, PO Delhi-110085.
3. The Senior Superintendent of Post Offices, Delhi North Division, Delhi-110054.
4. The Senior Superintendent of Post Offices, Amritsar Division, Amritsar.

**...RESPONDENTS**

**PRESENT:** None for the applicant.

Sh. Sanjay Goyal, counsel for the respondents.



## ORDER (Oral)

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### **SANJEEV KAUSHIK, MEMBER (J):-**

1. None for the applicant even when the case was called for the second time.
2. It seems that the applicant has lost interest in pursuing this matter. Accordingly, the O.A. the dismissed in default on account of non-prosecution.

**(MOHD. JAMSHED)  
MEMBER (A)**

Date: 17.01.2020.  
Place: Chandigarh.

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**(SANJEEV KAUSHIK)  
MEMBER (J)**